

**PROCEEDINGS OF THE HIGH COURT OF ANDHRA PRADESH
AT AMARAVATI**

**SUB: ASSURED CAREER PROGRESSION SCALES - State
Judicial Services - Granting of Assured Career Progression
Scale I to certain Junior Civil Judges - ORDERS - ISSUED.**

READ: 1. G.O.Ms.No.120 Law (LA&J - Courts.C1) Department, dated 09.11.2004.
2. G.O.Ms.No.73, Law (L.A & J - SC.F) Department dated 01.05.2010.
3. G.O.Ms.No.112 Law Department, dated 21.08.2010.

ORDER ROC.NO.288/2022-B.SPL. DATED:10.03.2022

On the recommendations of the First National Judicial Pay Commission, Government of Andhra Pradesh has issued orders vide G.Os 2nd and 3rd read above, fixing Revised Pay Scales of the Judicial Officers including the Assured Career Progression Scales- I and II.

Further, as per the G.O. 2nd read above, Assured Career Progression Scales have to be granted subject to the following conditions:

- (i) Conferment of benefits by way of Assured Career Progression Scheme shall not be automatic but on the appraisal of their work and performance by a Committee of Senior Judges of the High Court constituted for the purpose.
- (ii) The financial up-gradation should not be provided to those who have declined regular promotion on any personal ground.
- (iii) In case where an officer in the cadre of Civil Judge (Junior Division) or (Senior Division) who has been provided the Assured Career Progression, refuses functional promotion to the higher cadre in his turn of seniority and merit, he shall be reverted to the original pay scale.

Further, in the G.O. 3rd read above, revised pay scales of the Judicial Officers in the State of Andhra Pradesh w.e.f., 01.01.2006 are as follows:

CIVIL JUDGES (JUNIOR DIVISION):

ASSURED CAREER PROGRESSION SCALE - I

Rs.33090-920-40450-1080-45850/-

ASSURED CAREER PROGRESSION SCALE - II

Rs.39530-920-40450-1080-49090-1230-54010/-

Further, as per the 1st condition under G.O. 2nd read above, High Court has framed the following guidelines for conferment of the benefit of Assured Career Progression Scales to the Civil Judges (Junior and Senior Division):

- a) he/she shall have been graded satisfactory, at least five times in the period of five years,
- b) shall not have been rated as poor, for more than twice,
- c) no departmental or criminal proceeding is pending against him/her or charges of misconduct, moral turpitude, lack of integrity or dereliction of duty, and
- d) he/she has not been punished by the disciplinary authority or any of the grounds mentioned above or by a Criminal Court in respect of any penal/criminal offence.

Having considered the above guidelines and G.Os vide 1st to 3rd read above, High Court made the following order:

The following Thirty One (31) officers are qualified for grant of Assured Career Progression Scale-I in the cadre of Junior Civil Judge. Hence, they are granted Assured Career Progression Scale-I in the time scale of pay of **Rs.33090-920-40450-1080-45850/-** with effect from the dates shown against their names:

SL. NO	NAME AND DESIGNATION OF THE OFFICER	DATE OF GRANTING OF ACP SCALE-I IN THE CADRE OF JUNIOR CIVIL JUDGE
1.	SMT. K.KRISHNA SATYA LATHA II Addl. Junior Civil Judge-cum-XI Metropolitan Magistrate, Vijayawada, Krishna District.	01.09.2015
2.	SRI MOHD. NAZEER-UL-AIN Formerly Prl. Junior Civil Judge, Mangalagiri, Guntur District and expired on 28.10.2020.	01.09.2015

3.	SMT. M.VENKATA SESHAMMA Judicial Magistrate of First Class, Special Mobile Court, Guntur.	01.09.2015
4.	SRI K.V.RAMA KRISHNAIAH Junior Civil Judge, Guntakal, Ananthapuramu District.	01.09.2015
5.	SRI S.VENKATESWARA REDDY Prl. Junior Civil Judge, Pithapuram, East Godavari District.	01.09.2015
6.	SMT. Y.SRILAKSHMI Prl. Junior Civil Judge, Amalapuram, East Godavari District.	01.09.2015
7.	SRI SHAIK ATHEEQUE AHMAD Formerly Judicial Magistrate of First Class, Special Mobile Court, Nellore and expired on 27.06.2020.	01.09.2015
8.	SRI S.C.RAGHAVENDRA Prl. Junior Civil Judge, Srikalahasthi, Chittoor District.	01.09.2015
9.	SRI M.PRADEEP KUMAR Judicial Magistrate of First Class, Special Mobile Court, Kadapa.	01.09.2015
10.	SRI P.DIVAKAR Prl. Junior Civil Judge, Eluru, West Godavari District.	01.09.2015
11.	SRI M.S.KAREEMULLA II Addl. Junior Civil Judge, Rajamahendravaram, East Godavari District.	01.09.2015
12.	SRI M.BUJJAPPA Addl. Junior Civil Judge, Addanki, Prakasam District.	01.09.2015
13.	SRI K.P.SAI RAM Prl. Junior Civil Judge, Nandyala, Kurnool District.	01.09.2015

14.	SRI C.PAVAN KUMAR I Addl. Junior Civil Judge, Tirupati, Chittoor District.	01.09.2015
15.	SRI SHAIK BABA FAKRUDDIN Junior Civil Judge, Jammalamadugu, Kadapa District.	01.09.2015
16.	SRI CH.L.SRINIVASA RAO I Addl. Junior Civil Judge, Eluru, West Godavari District.	01.09.2015
17.	SRI BEERA SRINIVASU V Addl. Junior Civil Judge, Rajamahendravaram, East Godavari District.	01.09.2015
18.	SMT. E.PRASUNA II Addl. Junior Civil Judge (Juvenile Court), Nellore.	01.09.2015
19.	MS. K.PRASANTHI I Addl. Junior Civil Judge, Sattenapalli, Guntur District.	01.09.2015
20.	SRI K.RATNA PRASAD Prl. Junior Civil Judge, Proddatur, Kadapa District.	01.09.2015
21.	SRI M.KASI VISWANADHA ACHARY Special Judicial Magistrate of First class for Railways, Guntur.	01.09.2015
22.	SRI U.RAM MOHAN III Metropolitan Magistrate, Municipal Mobile Court, Vijayawada, Krishna District.	01.09.2015
23.	MS. K.DEEPA DYVA KRUPA Prl. Junior Civil Judge, Vizianagaram.	01.09.2015
24.	SRI S.SIVA SHANKAR REDDY Prl. Junior Civil Judge, Visakhapatnam.	01.09.2015
25.	SRI E.ANJANEYULU Prl. Junior Civil Judge, Chirala, Prakasam District.	01.09.2015

26.	SRI SHAIK ABDUL SHARIFF Prl. Junior Civil Judge, Tenali, Guntur District.	01.09.2015
27.	SMT. M.SATYA KUMARI Addl. Junior Civil Judge, Ponnur, Guntur. District.	01.09.2015
28.	SRI S.SRINIVAS Junior Civil Judge, Mummidivaram, East Godavari District.	01.09.2015
29.	SRI J.V.V.SATYANARAYANA MURTHY Formerly Junior Civil Judge, Vyuvvur, Krishna District and expired on 11.05.2021.	01.09.2015
30.	SRI K.RAVI Special Judicial Magistrate of First Class Excise Court, Chitroor.	01.09.2015
31.	SRI P.RAMANA REDDY Special Judicial Magistrate of First Class, Excise Court, Eluru, West Godavari District.	01.09.2015

Sumit
10.3.22
REGISTRAR (VIGILANCE)

To

1. The Officers concerned.
2. The Registrar (Administration), High Court of Andhra Pradesh.
3. The Registrar General and Other Registrars, High Court of Andhra Pradesh.
4. The Registrar, I.T-cum-Central Project Coordinator, High Court of Andhra Pradesh, Amaravati (with a request to direct the concerned to upload the proceedings in the High Court's Website)
5. The Secretary to Government, Law (L.A & J - SC.F) Department, Government of Andhra Pradesh, Amaravathi, Guntur District.
6. The Director of Treasuries and Accounts, Amaravathi, Guntur District.
7. The Member Secretary, Andhra Pradesh State Legal Services Authority, Amaravati.

8. THE PRINCIPAL DISTRICT JUDGES:

Ananthapuramu, Chittoor, East Godavari at Rajamahendravaram, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizianagaram, and West Godavari at Eluru.

9. The Pay and Accounts Officer, Machilipatnam and Ibrahimpatnam, Krishna District.

10. THE DISTRICT TREASURY OFFICERS:

Ananthapuramu, Chittoor, East Godavari at Kakinada, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizianagaram and West Godavari at Eluru.

18. The Section Officer, B-Section, High Court of Andhra Pradesh.